

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 22.02.2024

No.HC.V-34/2020/157/Estt.(Pt-II) #### Smt Bandita Das is hereby disengaged from her present engagement as Law Clerk in the Principal Seat of Gauhati High Court with effect from 23.02.2024 (A.N.).

By Order

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

Memo No.HC.V-34/2020/157A/Estt.(Pt-II)

Dated 22.02.2024

Copy to:-

1. The Registrar (Vig/Admin/Judl), Gauhati High Court, Guwahati.
2. The Registrar- Cum- Principal Secretary to HCJ, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Joint Registrar, _____, Gauhati High Court, Guwahati.
5. The Officer on Special Duty (In Charge of Protocol Section), Gauhati High Court, Guwahati.
6. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
7. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
8. The Secretary to HCJ, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati, with a request to upload the aforesaid order in the official website of Gauhati High Court.
12. The Court Manager, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr./Mrs. Justice, _____, Gauhati High Court, Guwahati.
14. The Administrative Officer (J), _____, Gauhati High Court, Guwahati.
15. The Court Officer No. I and II, Gauhati High Court, Guwahati.
16. C.A to the Registrar General, Gauhati High Court, Guwahati.
17. The person concerned.
18. The Order File.


21.2.2024
REGISTRAR GENERAL

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